

**CP NO. 132 (ND)/11
RT No.41/2016**

Vikas Garg & Anrs.

...Petitioners

Versus.

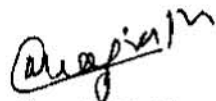
M/s James Hotels & Ors.

...Respondents

Present: Mr.Atul V.Sood, Advocate for petitioner No.1.
Mr.Gaurav Mankotia, Advocate for respondents No.1 to 7.
Ms. Poonam Verma, Advocate for respondent No.8.

Reply to CA No.24 of 2016 for placing on record DDR and Annual Return was filed by the petitioners on 15.11.2016 with copy to the other side. Learned counsel for the respondents seeks time to file affidavit with regard to the register of members and share transfer register of the company. Last time is granted to file affidavit of the Company Secretary in terms of the order dated 07.11.2016 and for placing on record the available documents. Let the affidavit be filed at least one day before the date fixed with advance copy to the other side.

Post the matter for arguments to 07.12.2016. Share transfer register and register of members as earlier directed and the documents available be produced on the next date.


(Justice R.P. Nagrath)
Member (Judicial)

November 18, 2016

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